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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/64/2016  
NAME OF THE PETITIONER(S) : S. Jayaprakash  
NAME OF THE RESPONDENT(S) : Talent Capital India Private Ltd and 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	ROHAN RAJBEEKARAN for S.R. RAGHUNATHAN	Counsel for Petitioner	R.D.R
2.	Gibi Vishnu	Respondent - 2	

**ORDER**

Counsel representing both the parties are present. Both the counsel submitted that the matter was almost settled, but in view of some correspondence, there is a misunderstanding between the parties. They submitted that the parties may be present on the next date of hearing for seeking clarifications. Considering their submissions, both the parties in TCP/51/2016 and TCP/64/2016 are directed to be present on the next date of hearing alongwith their counsel. Put up on **19.06.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)